

Filing No.8102

Yakub Ansari Vs State of Jharkhand

Name of Advocate:-Jitesh Kumar

DEFECTS:-

9(i)Correct pagination of Annex.2 may be indicated at index pg.

(ii)Incomplete I.D proof of the deponent have been filed.

(iii)Aadhaar pg. Have not been paginated.

(iv)Parental status of the petitioner at vak.,differs from pg 1.

(v)Duly certified t/c of pg-9 may be filed.

(vi)Relief sought for at para 1 may be categorically stated.

(vii)Alleged sections at registered part of FIR and impugned order differs.Hence its correctness at para 1 and prayer para may be verified.